

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**17. C.P.(IB)-184/(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

**NAME OF THE PARTIES:- Finclude Capital Private Limited**

**Section: U/s 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Shaivi Bhamaria appeared for the Liquidator through VC, and Mr. Madhusudan Sharma, Liquidator present in person through VC. List this matter on **27.08.2024.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**